

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.483/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

| | | | |
|---------------------|----------------------------------------------------------------------|------------------------|---------------------|
| Name of the Company | Balaji Marcom Pvt.Ltd.-Vs-Registrar of Companies, WB | | |
| Under Section | 252 (3) | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1) Ms Swapna Choubey, Adv } on behalf of Petitioner 4/1/18
 2) Mr. Siddhanta Sharma, Adv }
 3) Mrs. Poriyanka Tiporewal, Adv }
 4) Ms Nandralakshmi Basu, Adv }

ORDER

Ld. Counsel for the appellant sought leave of the Court to file supplementary affidavit in view of the objections raised by the Registrar of Companies, West Bengal in detail paragraphwise reply. Prayer is allowed. Supplementary affidavit may be filed in Court, which may be taken on record.

Heard the Ld. Counsel for the appellant. Reserved for order.

8d
(Jinan K.R.)
Member (J)

8d
(V.P.Singh)
Member (J)